GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 316 TO BE ANSWERED ON 30TH NOVEMBER, 2021

CRUELTY AGAINST ANIMALS

316. SHRIMATI RANJEETA KOLI;

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether any cases relating to cruelty to animals are pending in the courts;
- (b) if so, the details thereof, State-wise as on date;
- (c) the total number of cases out of the total cases pending during the last five years; and
- (d) the details of the steps taken by the Government for the speedy disposal of the said cases?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) & (b) There are 338 cases pending in various courts across the country. The State wise details are as under:

State	No. of Cases	State	No. of Cases
Supreme Court	44	Karnataka	15
NGT (Delhi)	4	Kerala	35
NGT (Chennai)	1	Madhya Pradesh	6
Andaman & Nicobar	1	Maharashtra	42
Assam	1	Odisha	2
Bihar	5	Rajasthan	9
Delhi	43	Tamil Naidu	66
Gujarat	6	Telangana & AP	23
Haryana & Punjab	12	Uttar Pradesh	10
Himachal Pradesh	2	Uttarakhand	4
Jharkhand	2	West Bengal	5
Total		338	

- (c) The total number of cases are 118 which are pending since the last five years.
- (d) The Animal Welfare Board and the Department of Animal Husbandry and Dairying is taking necessary steps by away of timely filing the counter affidavits in the all such case regularly.
